

DIVISION BENCH
COURT - I

O-234

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

RCP(CA)/1(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25TH APRIL 2024

IN THE MATTER OF	SANKARI PRASAD BATABYAL & ANR VS VICTOR HEALTH CLINIC PVT LTD & ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Mr. Rotiban Sarkar, Adv. : For Petitioner
Mr. Aman Agarwal, Adv.
Mr. Kaushik Chatterjee, Adv.

ORDER

1. Ld. Counsel for the petitioner present.
2. Ld. Counsel appearing for petitioner states that one of the petitioners has passed away and seeks some time to make appropriate application for bringing on record the legal heirs of the deceased. Two weeks' time is allowed.
3. Post this matter on **4/7/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**